

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 7

Monday, the 17th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 17th March, 2008 from 2.00 P.M. to 4.40 P.M.).

I OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:

1. Shri Mukhtiar Singh Malik, former Member of Parliament.
2. Shri Onkar Singh, Freedom Fighter, Village Majra Sheoraj District Jind, Haryana.
3. Shri Sube Singh, Sepoy, Martyr, Village Igrah, District Jind, Haryana.

and spoke for 2 minutes.

Dr. Sushil Indora, a member from the Indian National Lok Dal, spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for 2 minutes as a mark of respect to the memory of the deceased.

II QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
8	7	--	---	32

The remaining Starred question was deemed to have been answered and reply thereto laid on the Table of the House.

(b) Un-starred: 01

III PAPERS LAID ON THE TABLE OF THE HOUSE.

By the Power Minister (Sr. No. 1 to 3 laid).

1. The Annual Statement of Accounts of Housing Board, Haryana for the year 2005-2006, as required under section 19-A(3) of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.
2. The 7th Annual Report of Dakshin Haryana Bijli Vitran Nigam Limited for the year 2005-2006, as required under section 619-A (3)(b) of Companies Act, 1956.
3. The 8th Annual Report of Haryana Vidyut Prasaran Nigam Limited for the year 2004-2005, as required under section 619-A(3)(b) of the Companies Act, 1956.

IV RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.

Discussion on the Governor's Address was resumed.

Shri Tejendra Pal Singh Mann, an independent member, spoke for 15 minutes.

Shri Udai Bhan, a member from the Treasury Benches, spoke for 13 minutes.

The Chief Minister, by way of reply, spoke for 64 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th March, 2008 at 2.00 P.M.”

was put and carried.

V PERSONAL EXPLANATION.

During the reply of the Chief Minister on the discussion on Motion of Thanks on Governor's Address, Shri Om Parkash Chautala gave a personal explanation with regard to certain remarks made against him by the Chief Minister.

VI NAMING OF MEMBER.

During the reply of the Chief Minister on the discussion on Motion of Thanks on Governor's Address, Dr. Sita Ram, a member from the Indian National Lok Dal started speaking without the permission of the Speaker. The Speaker repeatedly asked Dr. Sita Ram to take his seat, but Dr. Sita Ram continued to interrupt the proceedings of the House whereupon the Speaker, warned him repeatedly. Even after that Dr. Sita Ram continued to interrupt the proceedings of the House. The Speaker then named Dr. Sita Ram and asked him to withdraw himself from the House. The Member withdrew from the House.

VII WALK-OUT

During the reply of the Chief Minister on the discussion on Motion of Thanks on Governor's Address, all the members of the Indian National Lok Dal present in the House, staged a walk out as a protest against naming of Dr. Sita Ram.

Shri Anand Singh Dangi, a member from the panel of Chairpersons occupied the Chair from 3.22 P.M. to 3.30 P.M

The Sabha then adjourned till 9.30 A.M. on Tuesday, the 18th March, 2008.

**. CHANDIGARH
The 17th March, 2008.**

**SUMIT KUMAR
SECRETARY.**